

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 9/SM/2014

Sub: Investigation of tower collapse and load crash in Northern Region on 30.5.2014.

Respondents : Power Grid Corporation of India Limited
Power System Operation Corporation Limited

Petition No. 10/SM/2015

Sub: Investigation of line outage due to Tower Collapse in Northern Region on during April 2015 to June 2015 (1st quarter of 2015- 16).

Respondent : Power Grid Corporation of India Limited
Power System Operation Corporation Limited
Central Electricity Authority

Date of hearing : 28.4.2016

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Parties present : Shri Shashi Bhushan, PGCIL
Shri A.K. Vyas, PGCIL
Shri R.K. Singh, PGCIL
Ms. Pragya Singh, NRLDC/POSOCO

Record of Proceedings

The Commission observed that as per the directions dated 3.12.2015, CEA has submitted its Investigation Report on failure of 765kV Gaya-Fatehpur S/C Transmission line on 31.5.2014.

2. The representative of PGCIL, in response to the Commission's query as to whether it has received the copy of the Investigation Report, submitted that the report was viewed in the Standing Committee Meeting held on 8.12.2015.

3. The Commission directed PGCIL to submit the following information latest by 17.5.2016.

- (i) Complete report of the tower failure incidences during April, 2015 to June, 2015 submitted for Board approval during the 324th meeting of Board of Directors.
- (ii) A comprehensive report on tower collapses
- (iii) Status of regular reporting of failure of transmission lines and sub-station equipment to CEA.
- (iv) Proposed timeline of installation of anemometer at 5 sub-stations and proposed roadmap for installation of anemometer at all sub-stations in the country

4. The Commission observed that the reasons for tower collapse need to be further investigated by an Independent Agency, preferably academic institution such as IIT, with particular reference to the tower design and its impact on tower failure. The Commission directed the staff to process the case expeditiously to entrust the investigation to Independent Agency at the earliest.

By order of the Commission
Sd/-
(T. Rout)
Chief (Law)